

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES,"A" JAIPUR

डा० एस. सीतालक्ष्मी, न्यायिक सदस्य एवं श्री राठोड कमलेश जयन्तभाई, लेखा सदस्य के समक्ष  
BEFORE: DR. S. SEETHALAKSHMI, JM & SHRI RATHOD KAMLESH JAYANTBHAI, AM

आयकर अपील सं./ITA No. 748/JPR/2024  
निर्धारण वर्ष / Assessment Year : -

Sewa Bharti Samiti 101, First Floor, Park Saroj, Plot No. R-7, Yudhishtir Marg, C-Scheme, Jaipur – 302 001	बनाम Vs.	CIT (Exemption) Jaipur
स्थायीलेखा सं./जीआईआर सं./PAN/GIR No.: AAATS 3951 N		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओरसे / Assessee by : Shri Vishal Gupta, CA  
राजस्व की ओरसे / Revenue by: Shri Arvind Kumar, CIT-DR

सुनवाई की तारीख / Date of Hearing : 16/10/2024  
उदघोषणा की तारीख / Date of Pronouncement: 07 /01/2025

आदेश / ORDER

PER: DR. S. SEETHALAKSHMI, J.M.

This appeal filed by the assessee is directed against order of the ld. CIT(E), Jaipur dated 30-04-2024 in the matter of Section 80G of the Income Tax Act, 1961.

2. At the outset of the hearing, the ld. AR of the assessee has prayed for withdrawal of this appeal for which the ld.DR has no objection. Hence, we allow to withdraw the appeal.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the Open Court on 07 -01-2025.

Sd/-

(राठोड कमलेशजयन्तभाई )

(RATHOD KAMLESH JAYANTBHAI)

लेखा सदस्य / Accountant Member

Sd/-

(डॉ.एस.सीतालक्ष्मी)

(Dr. S. Seethalakshmi)

न्यायिकसदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 07/01/2025

\*Mishra

आदेश की प्रतिलिपिअग्रेषित / Copy of the order forwarded to:

1. The Appellant- Sewa Bharti Samiti, Ajmer
2. प्रत्यर्थी / The Respondent- The Id. CIT(E), Jaipur
3. आयकरआयुक्त / The Id CIT
4. विभागीय प्रतिनिधि, आयकरअपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
5. गार्डफाईल / Guard File (ITA No. 748/JPR/2024)

आदेशानुसार / By order,

सहायकपंजीकार / Asstt. Registrar